

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1055 OF 2018 IN APPEAL NO. 72 OF 2016**

**AND**

**IA NO. 1052 OF 2018 IN APPEAL NO. 100 OF 2016 & IA No. 243 of 2016**

**Dated: 29<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**IA NO. 1055 OF 2018 IN APPEAL NO. 72 OF 2016**

**In the matter of:**

**Jindal Steel & Power Ltd.**

**...Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi  
Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1  
Ms. Aparajita Upadhyay for R-2

**IA NO. 1052 OF 2018 IN APPEAL NO. 100 OF 2016, IA No. 243 of 2016**

**In the matter of:**

**Jindal Steel & Power Ltd.**

**...Appellant(s)**

**Vs.**

**Raigarh Ispat Udyog Sangh & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi  
Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1  
Ms. Aparajita Upadhyay for R-2

**ORDER**

Wrongly listed on board. List these matters on **29.07.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*kt/mkj*